

F. No. J-11017/15/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated the 5th June, 2023

ORDER

The President is pleased to **engage** Shri Shiv Pal Manhans, Advocate as Senior Panel Counsel for conducting Central Government litigation (except Taxation matters) before the High Court of Himachal Pradesh, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

SENIOR PANEL COUNSEL

Name of Counsel (Shri)	Contact details	Enrollment No.
Shiv Pal Manhans	Chamber No. 314, Advocates Chambers, Himachal Pradesh High Court, Shimla-171001 Mob: 9816332828 Email: shivpalmanhans@gmail.com	HIM/57/2004

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy for information (through email) to:-

1. PPS to Office of Hon'ble MoS (Independent Charge) for Law & Justice.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA)/PSO to JS&LA(PS)
3. Shri Balram Sharma, Deputy SGI for High Court of Himachal Pradesh at Shimla.
4. The Registrar, High Court of Himachal Pradesh at Shimla.
5. Shri Shiv Pal Manhans, Sr. Panel Counsel as mentioned above.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India'.
9. Office/Spare copies.


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